

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 99/HCS

Dated: 07/09/2020

**OFFICE ORDER**

In supersession of Office Order No. 374/HCS dated 27.09.2019, Ms. Bebika Chettri, Principal Magistrate, Juvenile Justice Board, North District at Mangan (I/C) shall hold the proceeding of Juvenile Justice Board, North at Mangan on every 3<sup>rd</sup> and 4<sup>th</sup> Monday of the month. In the event of the 3<sup>rd</sup> or 4<sup>th</sup> Monday being a holiday, the Board will sit on the immediate next working day(s), until further orders.

She may avail services of the Stenographer attached to the Court of Sr. Civil Judge-cum-Judicial Magistrate (East) at Gangtok on the above-mentioned days, to conduct proceedings of JJB, North at Mangan.

By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No.: V(223)Confdl/HCS 1802-1834

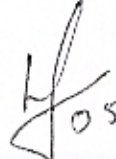
Date: 07/09/2020

Copy to:

1. Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate (East) at Gangtok & Juvenile Justice Board, North District at Mangan (I/C).
2. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (West) at Gyalshing.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (Spl. Div. -I) at Gangtok.
13. The District & Sessions Judge (South) at Namchi.
14. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
15. The Director, Sikkim Judicial Academy, Sokeythang & The District & Sessions Judge (Spl. Div. -II) I/C at Gangtok.
16. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & (North) I/C at Mangan.
18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
19. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.



20. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok, Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division & Rangpo Sub- Division (I/C), East Sikkim.
21. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi & Yangang Sub- Division (I/C), South Sikkim.
22. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
23. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok
24. The Civil Judge-cum-Judicial Magistrate (North) at Mangan, Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim & Chungthang Sub- Division stationed at Gangtok.
25. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
26. The District Magistrate (East) at Gangtok.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The District Magistrate (West) at Gyalshing.
30. The President, Bar Association of Sikkim.
31. The President, Namchi Bar Association, South Sikkim.
32. The Additional Secretary, Home Department for publication in the Government Gazette.
33. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
34. Guard File.
35. File.

  
05.09.2024  
**REGISTRAR**